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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P.(MISC.)(COMM.) 627/2023, I.A. 24139/2023 ERA INFRA ENGINEERING LTD.

..... Petitioner

Through: Mr. Achin Goel, Advocate.

versus

NEW DELHI MUNICIPAL COUNCIL

..... Respondent

Through: Mr. V.P. Singh Charak, Addl.

Standing Counsel.

CORAM: HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER 04.12.2023

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- 1. Fresh petition under Section 29A (4) & (5) of the Arbitration & Conciliation Act, 1996 has been filed.
- 2. Notice of the petition be served upon the respondent on filing of PF by the petitioner, to be served through ordinary post and electronic mode, returnable on 19.12.2023.

NEENA BANSAL KRISHNA, J

DECEMBER 4, 2023/va